

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 423**

**IA/4273/ND/2022, IA/3857/ND/2022,  
IA/3156/ND/2022, IA/4158/ND/2022,  
IA/4844/ND/2022 IN IB/460/ND/2020**

**IN THE MATTER OF:**

M/s. KDH Travels Pvt. Ltd.	...	Applicant
Versus		
M/s. India Sports Flashes Pvt. Ltd	...	Respondent

**Under Section 9 (IBC).**

**Order delivered on 29.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Aagam Jain, Adv. Mohd Asif, Mr. Sandeep Singh For R-2 in IA/4158/ND/2022, Adv Ruby Samal
For the RP	:	Adv. Prabhat Ranjan Singh

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **27.05.2024**.

**Sd/-  
(Court Officer)**